

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
422/2016

IN THE MATTER OF:

Bank of Baroda

...

Applicant/Petitioner

Vs

Metaphor Exports Pvt Ltd.

...

Respondent

Order under Section 433(e) and 434,439.

Order delivered on 07.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

List on 22.02.2021.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

07.01.2021
Ritu